

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 28th October, 2015

Time: 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 483/2015 (M.A. No. 1101/2015)	Surajmal Stadium Play And Walk Association Vs. Delhi Development Authority & Anr.	Mr. Manoj Khatri, Adv. for Applicant
2.	M.A. No. 1119/2015 in Original Application No. 245/2015	M.R. Proofing Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant
AFTER NOTICE			
3.	Appeal No. 126/2015	Al Karma Vs. MoEF & CC & Ors.	Mr. Vaibhav P. Shukla, Adv. for Appellant Ms. Bhavna Aggarwal, Adv. for MoEF
4.	Original Application No. 480/2015	Eshita Baruah Vs. Union of India & Ors.	
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 162/2015 (M.A. No. 664/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Adv. for Jaypee Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Shekhar G. Devasa, Adv. Mr. Nitin Mishra, Adv.
6.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-6

7.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant Mr. Ankur Chhibber, Adv. for R-3 & 4
FOR HEARING			
8.	M.A No. 203/2012 & M.A. No. 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. V. K. Shukla, Adv.
9.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----
10.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
11.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. P.L. Gautam, for R – 6 Mr. Narender Pal Singh, Adv. for R – 7 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv.
12.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9
13.	Appeal No. 97/2015 (M.A. No. 805/2015)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5

			Ms. Puja Kalra, Adv. for R-6 Ms. Dhruv Tamta, Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8
14.	Original Application No. 04/2015	Society For Protection Of Culture , Heritage, Environment, Traditions and Promation Of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj Kr. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Dhruv Tamta, Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 180/2015 (M.A. No. 1108/2015)	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Adv. for R-6 Mr. Kunal Soni & Rohit Raj, Adv. for R-7

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